

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 1230
TO BE ANSWERED ON 24.07.2017**

KENDRIYA VIDYALAYA IN MAHARAJ GANJ, UTTAR PRADESH

†1230. SHRI PANKAJ CHAUDHARY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the progress made in setting up Kendriya Vidyalayas sanctioned for the district of Maharaj Ganj, Uttar Pradesh;
- (b) whether the Uttar Pradesh Government has approved for allotment of land to Kendriya Vidyalaya Sangathan for the purpose;
- (c) if so, the time by which the construction work for Kendriya Vidyalaya is likely to be initiated; and
- (d) the details of process followed by Kendriya Vidyalaya Sangathan for initiating classes during the current academic session in the said school?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (d): There is no sanction of the Government for opening of a new Kendriya Vidyalaya (KV) at Maharaj Ganj, Uttar Pradesh. Kendriya Vidyalaya Sangathan (KVS) has informed that it has received a proposal from the State Government of Uttar Pradesh for opening of a KV at Maharaj Ganj for which the state government has earmarked 6.5 acres of land.

As per norms of the KVS, the sponsoring authority is liable to provide suitable and sufficient rent free temporary accommodation for making the new KV functional (after it is sanctioned) till the construction of permanent building by KVS on the land to be provided by the sponsoring agency, free of cost. The identified and demarcated land is also required to be transferred by the sponsoring authority in favour of KVS. Administrative orders for opening of the KV is issued by KVS only after land transfer formalities are completed by the sponsoring authority.
